

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:981  
ANSWERED ON:28.11.2011  
PROCUREMENT OF RECONNAISSANCE SYSTEM  
Patel Shri Bal Kumar

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has signed a deal for procurement of aerial reconnaissance systems from Israel;
- (b) if so, the details thereof;
- (c) whether the said deal is in accordance with the laid down procurement policy and procedure;
- (d) if not, the reasons therefor; and
- (e) whether the operational efficiency of the systems has been tested/proved and if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Contracts for the procurement of aerial reconnaissance pods along with Ground Exploitation System was signed with M/s ELTA, Israel on 31st December 2004 and with M/s Rafael, Israel on 06th February 2009. A third Contract was signed for procurement of reconnaissance equipment from M/s IAI, Israel, in 2010.
- (c) & (d): The procurements are in accordance with the Defence Procurement Procedure.
- (e) The equipment procured meets the operational requirements of the Indian Air Force (IAF).